

What do you want to do ?...  
(Interruptions).....

THE DEPUTY CHAIRMAN :  
What do you want to say? ... (Inter-  
rptions)...

SHRI V. NARAYANASAMY :  
(Pondicherry): Madam, I have given  
a notice ... (Interruptions)...

THE DEPUTY CHAIRMAN :  
We want to settle the matter. We do  
not want to create a rumpus in the  
House. We are trying to settle the  
matter. The Opposition should listen  
to the statement. It is listed. He is  
the Minister concerned. He should  
make a statement. He is in his right  
to make a statement and you are in  
your right to question him. So, please  
have patience and listen to him.  
(Interruptions).....

श्री इ. व. स. नारायणलिया (बिहार) :  
महोदया, पहले स्टेटमेंट सुन लिया जाए।  
सदन स्टेटमेंट सुनना चाहता है। महोदया,  
यह स्टेटमेंट चाहते हैं या नहीं? नहीं,  
तो इसे टेबल पर रखें, हम चर्चा करेंगे  
हम चर्चा करके के लिए तैयार हैं।

(Interruptions)

THE DEPUTY CHAIRMAN:  
Let him read.

SHRI SIKANDER BAKHT:  
We have been listening to too many  
statements but have you come  
to any conclusion? ... (Interruptions)...  
बहुत स्टेटमेंट सुने हैं। इतने स्टेटमेंट  
सुनकर हम क्या करेंगे?

بہت اسٹیٹمنٹ سنے ہیں۔ آئیے اسٹیٹمنٹ  
سن کر ہم کیا کریں گے۔

डा० सुदर मोडक जोशी : महोदया,  
इनका बयान तो 15 मार्च को संसद में

[ ] Transliteration in Arabic Script.

हो चुका है।

... (व्यवधान) ...

उपसभापति : देखिए शास्त्री जी,  
किसी को अपराधी कहना, नहीं कहना,  
यह हमारा काम नहीं है।

You ask him questions... (Interrup-  
tions)... I am not allowing him.  
बोलिए कल्पनाय जी।

### Statement by Minister Import of Sugar

THE MINISTER OF STATE OF  
THE MINISTRY OF FOOD (SHRI  
KALP NATH RAI): Madam, the  
sugar production in the country  
reached a record level of 134. 11 lakh  
tonnes during 1991-92 sugar season.  
Thereafter in the next 1992-93 season  
it decreased to 106.09 lakh tonnes  
mainly on account of the fall in cane  
production and consequently of  
sugar production in many of the major  
sugar producing States as also the due  
to diversion of cane for gur and khand-  
sari manufacture... (Interruptions)...  
For the current 1993-94 season, due to  
the continued diversion of cane to the  
gur and khandsari sectors, specially  
in Uttar Pradesh and also due to the  
further fall in cane/sugar production  
in the major sugar producing State of  
Maharashtra, the sugar production  
declined further and is now expected  
to be of the order of 96 lakh tonnes.  
The decline in production during  
these two seasons led to the decrease  
in the overall availability of sugar for  
domestic consumption... (Interruptions)  
...Accordingly, to ensure adequate  
availability and also to contain the  
prices of sugar during the remaining  
part of the current season and early  
next season, it was decided to allow  
import of sugar under OGL and an  
announcement to this effect was made  
in Parliament on 15th March, 1994.  
No customs duty or additional customs  
duty is levied on such imports. It is  
expected that this measure would help  
augment domestic supply and keep the  
open market price of sugar under

उपसभापति : आप बैठिए। ...  
(व्यवधान)

श्री विष्णु कांत शास्त्री (उत्तर प्रदेश) : महोदया... (व्यवधान)

उपसभापति : शास्त्री जी, बैठिए। आप ही की पार्टी का कोई खड़ा है इसलिए उनकी बात... (व्यवधान)

डा० मुरली मनोहर जोशी : महोदया, इस चीनी के घोटाले में 5 हजार करोड़ रुपये कम से कम घोटाला हुआ है और वह घोटाला सामान्य तौर पर गरीब आदमी की जेब काट कर हुआ है। हर कंज्यूमर को 5 से 6 रुपया प्रति किलोग्राम दाम का ज्यादा देना पड़ रहा है... (व्यवधान) मह सवाल सीमित नहीं है। ... (व्यवधान)

उपसभापति : जोशी जी, देखिए, एक मिनट प्लीज... (व्यवधान) प्लीज, आर्डर... (व्यवधान)

डा० मुरली मनोहर जोशी : हम नहीं सुनेंगे, प्रधान मंत्री का ही बयान होना चाहिए।

उपसभापति : देखिए, यह कोई तरीका नहीं है, रिवाज नहीं है, कंवेंशन नहीं है, ट्रेडीशन नहीं है... (व्यवधान) एक मिनट प्लीज, आर्डर, बैठ जाइये। ... (व्यवधान)

I am not allowing anybody.

देखिए, सिकन्दर बख्त साहब खड़े हैं। बैठिए, बैठ जाइये। देखिए, सिकन्दर बख्त साहब कुछ कह रहे हैं। ... (व्यवधान)

श्री विष्णु कांत शास्त्री : यह कोई तरीका नहीं है। ... (व्यवधान)

उपसभापति : आप बैठ जाइये,  
I have to decide what the 'tarika' is (Interruptions).

श्री सिकन्दर बख्त : सदर साहिबा, मैं समझ नहीं पा रहा हूँ... (व्यवधान)

شری سکندر بخت : صدر صاحبہ میں  
مجھ نہیں پڑ رہا ہوں .. "مداخلت" ..

THE DEPUTY CHAIRMAN: I have permitted him.

بٹھئے... (व्यवधान) जरूर बोलिए (व्यवधान) बाकी लोग बैठ जाएँ, प्लीज (व्यवधान) सिकन्दर बख्त साहब आप क्या कह रहे हैं।

श्री सिकन्दर बख्त : सदर साहिबा, मैं यह जानना चाहता हूँ,

شری سکندر بخت : صدر صاحبہ میں  
میں اس کا جاننا چاہتا ہوں۔

Is there any sense in Kalp Nath Rajiv making a statement? What do you want to derive from his statement? Unfortunately, he is the one and he cannot deny the particular scam which has taken place. What does he want to prove?

मुझे आप सिर्फ इतना बता दीजिए कि इनके बयान में हासिल क्या होना है? क्या ये अपने इस्तीफे का एजान करना चाहते हैं? अगर ऐसा चाहते हैं, तो बड़े शौक में यहां खड़े होकर करें। आखिर करना क्या चाहते हैं।

شری سکندر بخت : مجھے صرف آپ اتنا  
بتا دیجئے کہ ان کے بیان سے حاصل کیا ہوتا  
ہے۔ کیا یہ اپنے استعفیٰ کا اعلان کرنا چاہتے  
ہیں۔ اگر ایسا چاہتے ہیں تو بڑے شوق سے  
یہاں کھڑے ہو کر کریں۔ آخر کرنا کیا  
چاہتے ہیں۔

Ex purged as ordered by the  
Chair.

DR. MURLI MANOHAR JOSHI : That is not an answer to this. (*Interruptions*)...

SHRI V. NARAYANASAMY : We want the statement from the Minister and not from the Prime Minister. (*Interruptions*)...

SHRI GURUDAS DAS GUPTA : The Prime Minister should come here. There is no discussion without the Prime Minister. (*Interruptions*)...

THE DEPUTY CHAIRMAN : Please.

देखिए, आप जो सड़क पर करते हैं बीहेवियर, वह हाऊस से मत करें।

Please don't make it a roadside noise. Please note. I request once again, please don't make this House a footpath. Please don't do it. (*Interruptions*)...

डॉ० मुरली मनोहर जोशी : आप सारे देश में अप्टाचार फैला रहे हैं, हम उसके खिलाफ आवाज भी न उठाएँ ? ... (ब्यवधान) ...

श्री विक्रमदर बख्तर : कमाल हो गया है। यह स्टेटमेंट है या क्या है ? ... (ब्यवधान) ...

श्री एन० एस० शत्रुघुवालिया : मैडम, अगर ये इस तरह से करेंगे तो नेक्स्ट आइटम जो भी लिस्टिड है, उसको लीजिए। ... (ब्यवधान) ... अगर ये सवाल नहीं पूछना चाहते तो नेक्स्ट आइटम ले लीजिए। ... (ब्यवधान) ...

THE DEPUTY CHAIRMAN : Shri V. Narayanasamy. (*Interruptions*).

SHRI V. NARAYANASAMY : Madam, I am satisfied with the statement. I don't want to seek any clarification. (*Interruptions*).

SHRI S. JAIPAL REDDY : Madam, what is the problem in calling the Prime Minister ? (*Interruptions*).

THE DEPUTY CHAIRMAN : Shri Gurudas Das Gupta. (*Interruptions*). Shri S. Jaipal Reddy. (*Interruptions*).

SHRI S. JAIPAL REDDY : What is the difficulty in calling the Prime Minister ? (*Interruptions*). There are many questions which do not relate.. (*Interruptions*).

उपसभापति : बैठ जाइए। आप लोग बैठ जाइए, इस तरह में अच्छा नहीं लगता है। ... (ब्यवधान) ... बैठ जाइए, बैठ जाइए, आप भी बैठ जाइए। ... (ब्यवधान) ... बैठिए, खड़े रहना अच्छा नहीं लगता है। ... (ब्यवधान) ...

SHRI S. JAIPAL REDDY : Madam, our apprehensions which.. (*Interruptions*).

THE DEPUTY CHAIRMAN : I am not allowing. Daveji, it is not proper. (*Interruptions*). I am not allowing. This is not proper. (*Interruptions*).

SHRI S. JAIPAL REDDY : Our apprehensions.. (*Interruptions*).

SHRI S. K. T. RAMACHANDRAN (Tamil Nadu) : Madam, they are.. (*Interruptions*).

THE DEPUTY CHAIRMAN : May I ask you to keep quiet ? You are nobody to tell me whom I should call. It is up to me to call you. Please keep quiet and don't disturb the House.

SHRI S. JAIPAL REDDY : The apprehensions we articulated in the morning have been resoundingly confirmed by the statement which the Minister is deemed to have read out on the floor of this House. This statement is a big wash-out. The questions which we are to address do not merely pertain to the Food Ministry. They pertain to the Prime Minister's Office. The y

डा० मुस्ली मनोहर जोशी : यह भारत के संरक्षण का पक्ष आप लीजिए. . (व्यवधान)

उप-सभापति : जोशी जी, आप सवाल नहीं करने दे रहे तो आप उन्हें प्रोजेक्ट कर रहे हैं। नारायणस्वामी जी तो सवाल करना चाह रहे हैं। आप भी करिए।

डा० मुस्ली मनोहर जोशी : बिल्कुल नहीं। नहीं।

No, no. (Interruptions)...

SHRI V. NARAYANASAMY : Madam, I am a member of this House. I have a right to seek clarifications from the Minister. (Interruptions)... I have a right to seek clarifications from the Minister. (Interruptions)... Madam, as a Member of this House, I have a right to seek clarifications. I would like to know from the Minister... (Interruptions)...

SHRI SIKANDER BAKHT : This sort of a statement is a shame. It is a shame for any Government. (Interruptions)... Can you call it a statement? It is purely a white-wash. (Interruptions)... It is a white-wash in a very wild way. It is just a fraud on the whole country. That is what you are doing. (Interruptions)... That is what you are doing. (Interruptions)... It is fraud. (Interruptions)...

SHRI S. JAIPAL REDDY : There is nothing in this statement.

DR. MURLI MANOHAR JOSHI : The Prime Minister has to come. (Interruptions)...

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श्री विष्णु कान्त शास्त्री : एक-एक इतने चीनी के दाम बढ़ गए। . . . (व्यवधान)

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THE DEPUTY CHAIRMAN : Just a minute. (Interruptions)..

एक मिनट। प्लीज खामोश रहिए। (व्यवधान)

एक मिनट। . . . (व्यवधान) ---

Please sit down. (Interruptions).. Please sit down.

बैठिए। बैठिए बैठ जाइए प्लीज बैठिए

One minute. (Interruptions)..

बैठिए। उन्हें जवाब देने दीजिए। . . . (व्यवधान)

SHRI GURUDAS DAS GUPTA : There is one submission, Madam. (Interruptions)..

THE DEPUTY CHAIRMAN : Please sit down. (Interruptions).. I am not allowing. Please sit down. (Interruptions).. Just one minute. If you are not satisfied with the statement, you question him. (Interruptions)..

SHRI S. JAIPAL REDDY : No, no. (Interruptions)..

DR. MURLI MANOHAR JOSHI : We will put the questions to the Prime Minister only. (Interruptions)..

THE DEPUTY CHAIRMAN : The Prime Minister can be called in respect of his Ministry and not in respect of the other Ministries. (Interruptions).. The Prime Minister has delegated this Ministry to him. He should answer the questions. (Interruptions).. Please sit down. He is responsible. (Interruptions)..

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THE DEPUTY CHAIRMAN : Just a minute. (Interruptions)..

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Please sit down. (Interruptions).. Please sit down.

बैठिए। बैठिए बैठ जाइए प्लीज बैठिए

One minute. (Interruptions)..

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SHRI GURUDAS DAS GUP- TA : There is one submission, Madam. (Interruptions)..

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THE DEPUTY CHAIRMAN : The Prime Minister can be called in respect of his Ministry and not in respect of the other Ministries. (Interruptions).. The Prime Minister has delegated this Ministry to him. He should answer the questions. (Interruptions).. Please sit down. He is responsible. (Interruptions)..

**SHRI S. JAIPAL REDDY :** Madam, what is the difficulty for the Prime Minister to come ? *(Interruptions)*

**DR. BIPLAB DASGUPTA** (West Bengal) : If this is the wish of the House, let the Prime Minister come.. *(Interruptions)*

**डा० मुरली मनोहर जोशी :** मैडम, मामला इतना गंभीर है, इसमें सारे देश का सवाल है। सारा देश जानना चाहता है कि आज इसके पीछे कौन हैं। ... *(व्यवधान)*

**उपसभापति :** आपके सामने मंत्री बैठे हैं, आप सवाल नहीं कर रहे हैं। He is the Minister. He should answer.. *(Interruptions)*

**डा० मुरली मनोहर जोशी :** ... *(व्यवधान)* सारी सरकार का सवाल है। ट्रांसपैरेंसी का तकाजा है कि प्रधान मंत्री खुद आएँ और सारे देश को विश्वास में लें, सदन को विश्वास में लें।

**THE DEPUTY CHAIRMAN :** It is the joint responsibility of the Government and he is the Minister concerned. He should answer.. *(Interruptions)*

**डा० मुरली मनोहर जोशी :** जोइंट रेस्पॉसिबिलिटी का सिद्धांत जोइंट पार्लियामेंट्री कमेटी की डिबेट के समय उसी पार्टी के लोगों ने बिल्कुल सदन में छोड़ दिया। उस वक्त किसी ने जोइंट रेस्पॉसिबिलिटी का सिद्धांत नहीं माना था। जोइंट रेस्पॉसिबिलिटी का सिद्धांत... *(व्यवधान)*

**THE DEPUTY CHAIRMAN :** Otherwise, I am moving on to the next business.. *(Interruptions)* Shri Nilotpal Basu.. *(Interruptions)*.

**DR. BIPLAB DASGUPTA :** He has lost his credibility. We don't want to listen to him.. *(Interruptions)*

**THE DEPUTY CHAIRMAN :** Shri Pramod Mahajan.. *(Interruptions)*. Shri Satya Prakash Malaviya.

**श्री सत्य प्रकाश मालवीय :** (उत्तर प्रदेश) : माननीय उपसभापति महोदया, मैं स्पष्टीकरण पूछना चाहता हूँ लेकिन आपके कर्तव्य की ओर भी ध्यान दिलाना चाहता हूँ। जिस कुर्सी पर आप बैठी हुई हैं उसका भी कर्तव्य है और सदन के सदस्यों का भी कर्तव्य है कि सदन शांतिपूर्वक चले। क्योंकि सदन में हल्ला चल रहा है, शांतिपूर्वक नहीं चल रहा है तो मैं कैसे प्रश्न पूछूँ। इस हालत में मैं अपने को प्रश्न पूछने में असमर्थ पा रहा हूँ।

**उपसभापति :** सत्य प्रकाश जी, वही शांति क्रिएट करने की मैं सुबह से कोशिश कर रही हूँ। ... *(व्यवधान)*

**SHRI VISHNU KANT SHASTRI :** Madam, .. *(Interruptions)*

**THE DEPUTY CHAIRMAN :** Keep quiet. Otherwise, I am going to name you. This is the way the Members behave.. *(Interruptions)*.. This is the way the Members are behaving. Whom are they protesting against ? I am not understanding it. When the Minister is here to answer, they are not allowing him to answer.. *(Interruptions)*

**SHRI SIKANDER BAKHT :** I want to know from the Minister वे कितने हजार करोड़ रुपये की जिम्मेदारी लेते हैं, बताइए ?

**SHRI NILOTPAL BASU** (West Bengal) : Madam, the questions, the clarifications.. *(Interruptions)*..

**THE DEPUTY CHAIRMAN :** Don't force me to pass a comment on you.

**SHRI NILOTPAL BASU :** Madam, the clarifications that I would like to seek pertain not only to the Food Ministry but to other Ministries also because several estimates, several statements made by the Government over a period of time have gone away. If I want to have my points properly clarified, no Minister less than the Prime Minister can do this. This is my problem.

THE DEPUTY CHAIRMAN : If you are not interested, it is fine. No problem. All right, you are not seeking any clarifications. Mr. Pramod Mahajan, you are also not interested. Now, Shri John F. Fernandes.

SHRI JOHN F. FERNANDES (Goa) : Madam, I welcome the statement made by the hon. Minister. But I have certain clarifications to be sought. The Minister has said in his statement that the Government has intimated the STC and the MMTC..(Interruptions)..

THE DEPUTY CHAIRMAN : I cannot stop him from speaking. The only thing left for me is to remove those who are disturbing the proceedings after naming them from this House which I have never done in the last seven years of my being the Deputy Chairman. I can only request them. If the Members have lost their respect for me and this House, I cannot help it. If they don't want to speak, let them not speak. But if somebody wants to speak, let him speak.

SHRI S. JAIPAL REDDY : Madam, we too want to ask. But we want to ask the Prime Minister.

THE DEPUTY CHAIRMAN : There is no condition in this. No such condition. The Minister can satisfy you.

SHRI SIKANDER BAKHT : Is it not a total failure of the Government? Is it not proper that he should resign? Let the Minister do that. Then we will allow the House to proceed.

THE DEPUTY CHAIRMAN : You ask the Minister to do that.

SHRI SIKANDER BAKHT : It is a total failure of the entire functioning of the Government. It is a total failure. Who is responsible for this?

उपसभापति : आप सही मवान पूछ लीजिये ना... (व्यवधान)

श्री सिक्कंदर बख्त : यह बात उनके कानो तक पहुंच गई होगी... (व्यवधान) वह तो खामोश बैठ है।

شری سکندر بخت : یہ بات اُن کے کانوں تک پہنچ گئی ہوگی... "مدانگت"... وہ تو خاموش بیٹھے ہیں۔

DR. MURLI MANOHAR JOSHI : We are saying that he is responsible..(Interruptions)..

श्री एस० एस० अहलवालिया : महोदया, ये सदन को मजाक बना रहे है... (व्यवधान) ये नहीं चाहते कि कोई भी सदस्य क्लैरिफिकेशन पूछें... (व्यवधान)

SOME HON. MEMBERS : They are all shouting. How can we put any questions ?

SHRI V. NARAYANASAMY : Madam, you kindly take up some other item. In spite of your efforts, they are not willing to listen to you.

THE DEPUTY CHAIRMAN : I am unable to understand what they want. First, you tell the administrative Minister what your problem is..(Interruptions)..Dr. Joshi, I have never worked under pressure nor has anybody brought pressure on me. I am going to sit in the House the whole night..(Interruptions)..I am not going to come under any pressure of anybody. You may shout as you may like.

डा० मरली मनोहर जोशी : महोदया, सवाल इस बात का नहीं है। दवाब का सवाल नहीं है। यह तो सारे देश की उत्कंठा है... (व्यवधान) सारा देश

\* ( ) Translation in Arabic Script.

चितित है इस सवाल पर और हम उसी चिन्ता को व्यक्त कर रहे हैं। हम तो सारे देश की तरफ से कहने आये हैं। हम देश की लोगों की चिन्ता व्यक्त कर रहे हैं। . . . (व्यवधान)

**उपसभापति :** आप बैठ जाइये। पता नहीं कहां से आये हैं . . . (व्यवधान)  
I am sorry. This House is not taking note of slogan-shouting. I would not permit it. If you want to do it, do it. You are spoiling your own name, your own Membership, and the oath you have taken for this House. You have come here to ask the Government, not to slogan-shouting. You go ahead and do it. (Interruptions)

**डा० मुरली मनोहर जोशी :** हमने संविधान की शपथ ली है और संविधान भारत के हर एक नागरिक को न्याय दिलाने की बात करता है। हम भारत के हर नागरिक को न्याय दिलाना चाहते हैं। हम प्रधान मंत्री को यहां बुलाना चाहते हैं। . . . (व्यवधान)

**SHRI S. JAIPAL REDDY :** Madam, what is the difficulty for the Prime Minister? We are not prepared to address our questions to the Food Minister. (Interruptions) In fact, the Food Minister has also many questions to put to the Prime Minister. Mr. Kalp Nath Rai is not the only accused. There are many other accused persons in this muddle-cum-scandal. Therefore, only the Prime Minister is competent. . . (Interruptions)

**THE DEPUTY CHAIRMAN :** I can go to another Motion. (Interruptions)

**SHRI V. NARAYANASAMY :** The Food Minister will reply to all your points. Why are you agitated? (Interruptions)

**SHRI S. JAIPAL REDDY :** Mr. Kalp Nath Rai himself has many clarifications to seek from the Prime Minister. So, the Prime Minister should come here to answer the questions of Mr. Kalp Nath Rai. (Interruptions) Mr. Kalp Nath Rai is not the only accused person.

(Interruptions)

**SHRI V. NARAYANASAMY :** Madam, the Opposition does not want a discussion on the subject. That is very clear now (Interruptions)

**THE DEPUTY CHAIRMAN :** The Leader of the House is there. Please take your seats.

**THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN) :** May I request the hon. Deputy Chairmain to adjourn the House for half an hour and call a meeting of all the Leaders? And thereafter, we can decide the future course of action.

**THE DEPUTY CHAIRMAN :** Please come to my Chamber and we will discuss.

The House is adjourned for half an hour.

The House then adjourned at three minutes past three of the clock.

The House reassembled at thirty-six minutes past three of the clock,

**THE DEPUTY CHAIRMAN** in the Chair.

### STATEMENT BY MINISTER

**Import of Sugar—contd.**

**THE DEPUTY CHAIRMAN :** Hon. Members, we had adjourned for half an hour. I had a discussion with the various members of the political parties and their leaders. We thought that as Mr. Kalp Nath Rai had to go at four o'clock when